

16.10.2020

gd

WPA 8331 of 2020
(Via Video Conference)

Priyanka Tibrewal
Vs.
The State of West Bengal and Ors.

Mr. Mahesh Jethmalani
Ms. Priyanka Tibrewal
Mr. Gunjan Mangla
Mr. Siddhartha Sharma
Ms. Siya Chaudhuy
Mr. Rajdeep Majumdar
Mr. Vatsal Joshi
Ms. Ujjaini Chatterjee
Md. Danish Taslim
Ms. Rashmi Singhee
..for the petitioner.

Mr. Kishore Dutta
..for the State.

Mr. Y.J. Dastoor
Mr. Arijit Majumdar
..for CBI.

Affidavit-in-opposition to the petition be filed by the State a week before the day the matter appears next on November 10, 2020.

An advance copy of the affidavit should be forwarded to Advocate for the petitioner at least seven days prior to the next date of hearing.

Affidavit-in-reply, if any, may be filed a day before the matter is taken up.

It is recorded that pursuant to the previous direction, a report has been filed by the CID in a sealed cover indicating the progress made in the investigation

and the steps taken.

The report is made over to learned Advocate-General for safe-keeping in his custody.

(Sanjib Banerjee, J.)

(Arijit Banerjee, J.)

